

National Company Law Appellate Tribunal, New Delhi
Company Appeal (AT) (Insolvency) No. 781 of 2019

In the matter of:

C & C Construction Ltd.

Through Navneet Kumar Gupta,(RP)

...Appellant

Vs.

Power Grid Corporation of India Ltd.

...Respondent

Present:

Appellant: Mr. Pulkit Deora , Ms. Navya Khillon Adovcates for RP

Respondent: Mr. Krishnendu Datta, Mr. Apoorv Tripathi, Mr. Dheeresh

K Dwivedi Advocates.

ORDER

27.02.2020 Heard learned counsel for the Appellant in part.

Hearing remained inconclusive.

Post the appeal for further hearing on **25th March, 2020.**

Interim direction to continue till the next date of hearing.

**[Justice Bansi Lal Bhat]
Member(Judicial)**

**[Justice Venugopal M.]
Member(Judicial)**

**[ShreeshMerla]
Member(Technical)**

sr/nn